

Expenditure on tourism projects in Maharashtra

†1773. SHRI DATTA MEGHE: Will the Minister of TOURISM AND CULTURE be pleased to State:

(a) the details of the projects sanctioned for Maharashtra out of those sanctioned for the development of infrastructure in the tourism sector since 2001-2002;

(b) the amount spent on these projects, so far; and

(c) by when these projects will be completed?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) and (b) Since 2001-02 the Department of Tourism, Government of India has sanctioned 19 projects at a cost of Rs. 1842 lakhs for development of tourism infrastructure in the State of Maharashtra. Out of the sanctioned amount, an amount of Rs. 1603 lakhs was released for execution of the projects.

(c) Execution and implementation of the projects is the responsibility of the State Government. Out of the total sanctioned projects, 5 projects have been completed.

Renovation of Pushkar Brahma Temple

1774. SHRI NANA DESHMUKH: Will the Minister of TOURISM AND CULTURE be pleased to State:

(a) whether the Pushkar Brahma Temple, is listed under the Ancient Monuments and Archaeological Sites and Remains Act, 1958;

(b) if not, what steps are being taken to declare it a monument of national importance; and

(c) the details of the steps being taken to renovate the temple and develop it as a tourist spot too?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN): (a) to (c) No, Sir. The matter is under consideration.

[Original notice of the question was received in Hindi.]